

**CBI Vs. Davinder Kumar Jain**

**CC No. 285/2019**

**27.08.2020**

**Present: Sh. A. K. Kushwaha, Ld. PP for CBI along with IO Manish Nawlakhe.**

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

The case is at the pre-cognizance stage. IO was directed to file status report about the sanction for prosecution qua A-3 and A-7. IO submits that matter is pending before the DOPT and request for some more time.

On the request of I.O., put up for further proceedings on **03.11.2020.**

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL  
KUMAR  
SISODIA**

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ANIL KUMAR  
SISODIA  
Date: 2020.08.27  
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**(Anil Kumar Sisodia)  
Special Judge (PC Act), (CBI)-07,  
Rouse Avenue Courts, New Delhi  
27.08.2020**

**CBI Vs. Champak Banerjee & Ors.  
CC No. 122/2019**

**27.08.2020**

**Present: Sh. A. K. Kushwaha, Ld. PP for CBI.  
A-1 with Sh. Harsh Bora, Ld. Counsel.  
Sh. Vishal Arun, Ld. Counsel for A-2.  
Sh. Shakeel Ahmad, Ld. counsel for A-4.  
Mohd. Akram Ld. Counsel for A-5.  
None for A-3, A-6, A-7, A-8 & A-9.**

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Ld. Counsel for A-3 & A-8 has already submitted that the case may be heard when the courts resume functioning, as he wants to argue the case by appearing physically before the court. In view of these circumstances, put up for remaining arguments on charge on **09.09.2020**.

Reader is directed to intimate the next date of hearing to Ld. counsels for A-3, A-6, A-7, A-8, A-9 through Whatsapp.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL  
KUMAR  
SISODIA**

Digitally signed  
by ANIL KUMAR  
SISODIA  
Date: 2020.08.27  
11:40:16 +05'30'

**(Anil Kumar Sisodia)  
Special Judge (PC Act), (CBI)-07,  
Rouse Avenue Courts, New Delhi  
27.08.2020**